

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2699
TO BE ANSWERED ON 18.12.2024

ALLOCATION OF FUNDS TO HIMACHAL PRADESH

2699. SHRI HARSH MAHAJAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the budget sanctioned and allocated head-wise by the Central Government to Himachal Pradesh under the scheme of the Ministry during last two years, the details thereof, head-wise;
- (b) whether the State of Himachal Pradesh has given utilization certificate after expenditure under all the schemes, if so, the details thereof, if not, the reasons therefor; and
- (c) whether the Ministry monitors the accounts of the budget provided by it for various items, if so, the details thereof, if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)**

(a) to (c): Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the of the Scheduled Tribes (STs) in the country including Himachal Pradesh. Fund released to Himachal Pradesh under various schemes of the Ministry are as under:

Pre-matric and Post-matric scholarship schemes:

(Rs. in lakh)

Scheme	2022-23		2023-24	
	Fund released	Fund Utilized	Fund released	Fund Utilized
Pre-Matric Scholarship Scheme	79.02	79.02	110.00	101.09
Post-Matric Scholarship Scheme	0.00*	0.00	0.00*	0.00

*As per UC submitted by State Govt. out of Rs. 2468.81 Lakhs released during FY 2019-20, Rs. 218.42 Lakhs is unspent available with State under Post-Matric scheme. Further as on date Rs.267.84 Lakh is available in SNA account under Post-Matric scheme.

Grants under Proviso to Article 275 (1) of Constitution of India:

(Rs. in lakh)

Year	Fund released	UC reported by State
2022-23	1655.00	940.43
2023-24	1696.45	364.57

Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY):

(Rs. in lakh)

Year	Fund released	UC reported by State
2022-23	288.09	0

Under Eklavya Model Residential School, Ministry releases funds to National Education Society for Tribal Students (NESTS) and NESTS further releases funds to States/ UTs/ PSUs/ Construction Agencies/ State Societies as per their requirements for construction of EMRSs and recurring cost for running of the schools. NESTS has released Rs. 483.18 lakh in 2022-23 and Rs. 829.76 lakh in 2023-24 to Himanchal Pradesh.

Ministry has released Rs. 226.02 lakh in 2022-23 and Rs. 437.22 lakh in 2023-24 to NGOs/ VOs working for the Welfare of STs in Himanchal Pradesh under the scheme Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes.

Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr). 1,17,040 STs in 270 villages of 10 districts of Himanchal Pradesh are being covered under Abhiyan.

All fund releases and utilization tracking are done through PFMS (Public Financial Management System), ensuring real-time expenditure monitoring and a transparent flow of funds. Utilization Certificates are insisted upon as a pre-requisite for further release of funds as per the norms of General Financial Rules (GFR). Further, State Governments are also required to designate a Single Nodal Agency in terms of revised procedure by Ministry of Finance for release of funds and monitoring for each Centrally Sponsored Scheme.
